

Evaluating Indo-Pak Relations

1635. SHRI VENKATRAM REDDY:
SHRI G. PRANTHAPA
REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have since evaluated the basic reasons for the constant deterioration of Indo-Pak relations;

(b) if so, the findings of the evaluation;

(c) the role, if any, of any outside powers in this regard; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) and (b) Pakistan's continued support to terrorism and subversion directed against India, its hostile anti-India propaganda and its consistently negative approach towards the resumption of bilateral dialogue are the basic factors which impede any forward movement in the bilateral relations between India and Pakistan.

(c) and (d) Government are of the view that all differences between India and Pakistan should be resolved bilaterally and peacefully within the framework of the Simla Agreement. There is no scope for any outside intervention by any third party.

Government have, however, apprised the international community of the true facts regarding the situation in J&K, including the extensive support, abetment and encouragement extended by Pakistan to subversive and terrorist activities. There is widespread appreciation of India's position.

Unauthorised construction on National Highway in Delhi

1636. SHRI GHUFRAN AZAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the IRC guidelines, rules and regulations are being violated by a number of Petrol pumps, hotels and dhabas on the National Highway No. 8 in Delhi;

(b) what are the names of such business organisations which are still under construction against such guidelines; and

(c) what action is taken/proposed to be taken by Government to stop their construction to avoid the increasing number of violation?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) to (c) Petrol pumps, hotels and dhabas located on National Highways are beyond the right of way of National Highway and have to conform to TRC guidelines. However in respect of some petrol pumps on National Highways No. 8 in Delhi, it is reported that there have been few departures from the laid down IRC norms. Matter has been taken up with the Petroleum Ministry for necessary corrective action.

पेट्रोलियम उत्पादों के आयात मूल्य का बढ़ना

1637. श्री गोपाल सिंह जी० सोलंकी:

श्री राम जेटमलानी:

श्रीमती सुषमा स्वराज:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि हाल ही में रुपये का अवमूल्यन होने के कारण देश में पेट्रोलियम उत्पादों के आयात के मूल्य में वृद्धि हुई है;

(ख) यदि हाँ, तो इस रुपये के अवमूल्यन के फलस्वरूप कितने प्रतिशत मूल्य वृद्धि होने का अनुमान है;

(ग) क्या यह भी सच है कि इस मूल्य वृद्धि की